

DIVISION BENCH
COURT - II

O-225

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/230(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH JANUARY, 2023, 02:00 P.M

IN THE MATTER OF	PAYAASH CAPITAL (SINGAPORE) PTE LTD. VS TRINITY ALTERNATIVE INVESTMENT MANAGERSLIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Counsel/ Authorised Representative appeared through physically/Video Conference:

Mr. Joy Saha, Sr. Adv.] For the petitioner
Mr. Supriyo Gole, Adv.]

Mr. Rishav Banerjee, Adv.] For the Respondent No.1
Mr. Rajarshi Banerjee, Adv.]

Mr.Soumyajit Mishra, Adv.] For SIFL

Ms.Gauri Rishi, Adv.] For R4 to R7
Ms.Srishti Juneja, Adv.]
Ms.Garima Sehgal, Adv.]

ORDER

1. Ld.Sr.Counsel/Counsel for the parties present.
2. List this matter on **13/03/2023**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**